

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336 OF 2017 &
IA NO. 895 OF 2017 &
IA NOS. 551, 435 & 785 OF 2018

Dated: 26th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Limited **Appellant(s)**
Versus
Lanco Anpara Power Limited & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal
Mr. Pulkit Agarwal
Mr. Rajiv Srivastava

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.
Mr. Avijeet Lala
Ms. Shikha Pandey
Ms. Astha Sharma for R-1

Mr. C.K. Rai
Mr. Sachin Dubey for R-2

ORDER

Heard Mr. M. G. Ramachandran, learned counsel appearing for the Appellant for some time.

List the matter on **27-7-2018 on top of the board**, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey)
Technical Member

tpd/js

(Justice N. K. Patil)
Judicial Member